

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1218
ANSWERED ON:24.10.2008
NATIONAL FAMILY BENEFIT SCHEME
Mahto Shri Tek Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated/released and utilized under the National Family Benefit Scheme (NFBS) during each of the last three years and the current year, State-wise;
- (b) the number of applications received and beneficiaries selected out of them under the Scheme during the said period, State-wise;
- (c) whether a number of applications are still pending for approval;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI CHANDRA SEKHAR SAHU)

(a): The National Social Assistance Programme (NSAP) comprises of Indira Gandhi National Old Age Pension Scheme (IGNOAPS), National Family Benefit Scheme (NFBS) and Annapurna scheme. The Programme has been transferred to State Plan from the year 2002-03. The funds are released in the form of Additional Central Assistance (ACA) as Combined Allocation for NSAP to the States. The States have been given flexibility in implementation of the scheme under NSAP in accordance with their priorities and needs. During the last 3 years from 2005-06 to 2007-08 the amount of funds released under NSAP are Rs.118971 lakh, Rs. 248961.44 lakh and 288973.21lakh respectively. During the 2008-09 Rs. 173487 lakh have been released so far under NSAP.

(b) to (e): The identification of beneficiaries under NSAP including NFBS and processing the applications is the responsibility of the State Governments. Hence, details of individual beneficiary are not maintained at the Central Government level. The total number of beneficiaries during NFBS during 2007-08 has been 3.34 lakh. However, State Governments are impressed upon to implement the schemes under NSAP including NFBS as per the guidelines.